

# ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi – 110 001.

No. ECI/PN/11/2005/MCPS

Dated: 1<sup>st</sup> February, 2005

## PRESS NOTE

Subject:- Schedule for bye-election from Jammu and Kashmir Legislative Council in the State of Jammu and Kashmir to fill the vacancy cause due to death of Sh. Abdul Qayoom.

The seat of Shri Abdul Qayoom, elected to the Legislative Council of Jammu and Kashmir has fallen vacant on 1<sup>st</sup> January 2005 by reason of his death.

The Commission has decided to hold bye-election to fill the said vacancy, as per the following schedule:-

- |    |  |   |  |
|----|--|---|--|
| 1. | Issue of Notification                    | : | 7 <sup>th</sup> February, 2005 (Monday)    |
| 2. | Last date for making nomination          | : | 14 <sup>th</sup> February, 2005 (Monday)   |
| 3. | Scrutiny                                 | : | 15 <sup>th</sup> February, 2005 (Tuesday)  |
| 4. | Last date for withdrawal of candidatures | : | 17 <sup>th</sup> February, 2005 (Thursday) |
| 5. | Date of poll                             | : | 24 <sup>th</sup> February, 2005 (Thursday) |
| 6. | Date of completion                       | : | 26 <sup>th</sup> February, 2005 (Saturday) |

(S.K. KAURA)  
SECRETARY  
ELECTION COMMISSION OF INDIA